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SLP(C)No. 4290 OF 2000

ITEM No.1-A  
( For Judgment )

Court No. 7

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

C.A. No. 3368/2001 In  
Petition for Special Leave to Appeal (Civil) No. 4290/2000

T. ARUNA & ORS Appellant (s)

VERSUS

THE SECRETARY, A.P.PUBLIC S.COMMN.& ORS. Respondent (s)

[ HEARD BY HON'BLE RAJENDRA BABU AND BALAKRISHNAN, JJ ]

Date : 30/04/2001 This Petition was called on for  
judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr. T.V. Ratnam,Adv.

For Respondent (s)

Mrs.D. Bharathi Reddy,Adv.

Mr. K. Ram Kumar,Adv.

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Hon'ble Mr. Justice K.G. Balakrishnan  
pronounced the judgment of the Court today. Leave  
granted. The appeal is dismissed without costs.

.SP1

Charanjit

[ Om Prakash ]  
Court Master

Signed judgment is placed on the file.  
Not-Reportable.